

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 1438

Dated: 01/02/2018

In pursuance of the recommendations of Hon'ble High Court Staff Committee, as approved by Hon'ble the Chief Justice, it is hereby ordered that the appointment Order No.65-7 dated 12.04.2007 whereby Sh. Kuldeep Kumar S/o Ram Dass R/o Dehari, Tehsil Ramnagar, District Udhampur was appointed as Orderly in the grade of Rs. 2550-3200 (PR), be given effect notionally from the date of its issuance and monetarily with effect from 16.11.2017, the date of the representation of the above named person.

By order.

12/11/2018
(Sanjay Dhar)

Registrar General

No: 56504-521/NR

Dated: 01/02/2018

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. CPC e-Courts with the request to upload the order on the website.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Accounts Officer, High Court Wing, Jammu
....for information and necessary action.
8. Shri Kuldeep Kumar, Orderly, High Court Wing, Jammu
....for information and compliance.

12/11/2018
Registrar General